

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 18 OF 2019 &
IA NO. 1529 OF 2019

Dated : 2nd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra Eastern Grid Power Transmission Company Limited... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Ambuj Dixit
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **30.10.2019**.

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson